

20-3-80

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPT. OF
REVENUE).

NEW DELHI, the 20th March, 1980.

NOTIFICATION
INCOME TAX

No.3219(F.No.203/101/80-ITA,II): It is hereby notified for general information that the following scientific research programme have been approved for the period specified below for the purpose of sub-section (2A) of Section 35 of the Income-tax Act, 1961, by the Indian Council of Medical Research, New Delhi:-

- | | | | | | | | | | | | | | | | | | | | | | | |
|---|--|----------|--------------|-----|---------|-------|-----------|-----|---------|---|------------------|-----|---------|---|--------------|-----|---------|---|-------|-----|----------|---|
| 1. Name of the scientific Research Programme: | *Assessment of risk factors in Ischaemic heart disease in India. | | | | | | | | | | | | | | | | | | | | | |
| 2. Sponsored at: | All India Heart Foundation, New Delhi. | | | | | | | | | | | | | | | | | | | | | |
| 3. Sponsored by: | All India Heart Foundation, New Delhi. | | | | | | | | | | | | | | | | | | | | | |
| i) List of donors | Please see to Appendix VI(Copy enclosed) | | | | | | | | | | | | | | | | | | | | | |
| 4. Duration of project: | 10 Years. | | | | | | | | | | | | | | | | | | | | | |
| i) Proposed date of commencement: | 28 February, 1980 | | | | | | | | | | | | | | | | | | | | | |
| ii) Anticipated date of completion: | 27th February, 1980 | | | | | | | | | | | | | | | | | | | | | |
| 5. Estimated Expenditure: | <table border="0"> <tr> <td>i) Equipment</td> <td>...</td> <td>Rs.40/-</td> <td>Lakhs</td> </tr> <tr> <td>ii) Staff</td> <td>...</td> <td>Rs.20/-</td> <td>"</td> </tr> <tr> <td>iii) Other items</td> <td>...</td> <td>Rs.20/-</td> <td>"</td> </tr> <tr> <td>iv) Building</td> <td>...</td> <td>Rs.20/-</td> <td>"</td> </tr> <tr> <td>TOTAL</td> <td>...</td> <td>Rs.100/-</td> <td>"</td> </tr> </table> | | i) Equipment | ... | Rs.40/- | Lakhs | ii) Staff | ... | Rs.20/- | " | iii) Other items | ... | Rs.20/- | " | iv) Building | ... | Rs.20/- | " | TOTAL | ... | Rs.100/- | " |
| i) Equipment | ... | Rs.40/- | Lakhs | | | | | | | | | | | | | | | | | | | |
| ii) Staff | ... | Rs.20/- | " | | | | | | | | | | | | | | | | | | | |
| iii) Other items | ... | Rs.20/- | " | | | | | | | | | | | | | | | | | | | |
| iv) Building | ... | Rs.20/- | " | | | | | | | | | | | | | | | | | | | |
| TOTAL | ... | Rs.100/- | " | | | | | | | | | | | | | | | | | | | |
- (Rs. One crore only)

2. The approval for the above project will be subject to the following conditions:-

- 1) That the Foundation will maintain a separate account of the amounts received and expenditure incurred for this research project as distinct from the other expenditure of the All India Heart Foundation, New Delhi.
- 2) That the Foundation will furnish annual return of this scientific research project to the Council for each financial year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- 3) That the Foundation will furnish a copy of the annual audited statement of account to the Council for each year by 31st May each year and in addition to send a copy of it to the concerned Income-tax Commissioner.

3. The All India Heart Foundation, New Delhi has been approved under Section 35(I)(ii) of the Income Tax Act, vide Ministry of Finance Department of Revenue, Notification No.1873(F.NO.203/87/77-ITA,II) dated the 16th July, 1977.

Sd/-
(J.P. SHARMA)
DIRECTOR, TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax, (2 copies).
2. Director of Inspection (I.T. & Audit) Investigation/R.S.&P, New Delhi.
3. Dte. of O&M Services (I.T.), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post Box No. 1333, New Delhi-110016, with reference to their letter No. 18/35/79-Adm. II dated 28.2.1980.
5. The President, All Indian Heart Foundation, 4874, Ansari Nagar, New Delhi with reference to his last letter dt. 8.2.1980 addressed to the I.C.M.R.
6. Comptroller & Auditor General of India, (250 copies).
7. Bulletin Section of the D.I.(R.S.&P.), New Delhi.

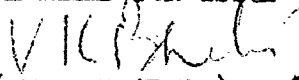
Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA

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No. CC/ITA.II/3023/736/RSP/80.


(V.K. BEATIA)

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *